

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 389 /199 (in OA. 292/93)

Chandra Pal & Ors

Versus U.O.P. & Ors

Date of Order	Orders
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This is an M.P. (in OA. No. 292/93) for restoration of the OA. which was dismissed in default on 9-7-93. It is in order.

so / 19/7

19/7

20-7-93.

Mr. Darendra Kumar - Counsel for the applicant

Register & Put up in Court for

admission on 22-7-93 along with OA 292/93

REGISTRAR
C.A.T. JAIPUR

22.7.93 Sh. Darendra Kr., counsel for the petitioner...

Heard. This is an MP for restoration of the OA 292/93, which was dismissed in default on 9.7.93. The petition was filed on 16.7.93. We are satisfied with the grounds stated in the petition for restoration of the aforesaid OA. The MP is accepted. OA 292/93 is restored to its original position. Let the OA be listed for direction on 12.8.93.

MP stands disposed of accordingly.

Copy sent to the app
ump No 1

on vide SS 28 & 5324

ate 4.8.93

(O. P. Sharma)

Administrative Member

Gopal Krishna

Member (Tech)